

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 4371**  
TO BE ANSWERED ON 20.03.2020

**Forest Village in Rajasthan**

4371. SHRI VINOD KUMAR SONKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of forest villages in Rajasthan at present;
- (b) the criteria fixed for declaring an area as forest village; and
- (c) the names of the development works being undertaken in these forest villages and the funds spent for this purpose during the last three years?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a) As per information received from Government of Rajasthan, there is no forest village in the State of Rajasthan.
- (b) As per the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, “forest village” means the settlements which have been established inside the forests by the forest department of any State Government for forestry operations or which were converted into forest villages through the forest reservation process and includes forest settlement villages, fixed demand holdings, all types of *taungya* settlements by whatever name called, for such villages and includes lands for cultivation and other uses permitted by the Government.
- (c) In view of reply to part (a) of the question, question does not arise.

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